

Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

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Gr. Floor, Hudco Vishala Building  
Bhikaji Cama Place, R.K.Puram  
New Delhi-110066

**To,**

All candidates of CGLE- 2018 recommended for the post of **Inspector (CGST, Examiner & PO) and TA (through CBIC's website).**

**Subject:** SSC CGLE- 2018- Discrepancy & other observations- reg.

Sir/Madam,

Please refer to the Board's letter of even no. dated 24/06/2021 (**published on CBIC's website**), whereby the candidates were advised to verify their Options/ Preferences for the final time.

2. During Zone Allocation, certain observations were made by the Allocation Committee Members. As a result, Options/ Preferences of various candidates has been modified as per available records and the same are hereby published for kind perusal of all the candidates.

3. Besides, it has also been found that there are certain candidates who had committed discrepancies between CCA Name and CCA Code & other incomplete information which need to be clarified. Consequently, such candidates who had committed the mistakes, are hereby given final chance to confirm their preferences and submission of complete documents within a week **latest by 02/09/2021.**

4. Request made after due date would not be considered. If any candidate fails to confirm their preferences within stipulated time period, the data published vide Board's letter of even no. dated 24/06/2021 would be considered as final. Moreover, if the candidates who are requested to submit their duly self- attested documents fails to do so, their Options/ Preferences may not be considered.

5. List of the candidates along-with the remarks is enclosed herewith. List of Cadre Controlling Authorities along-with their actual codes is also enclosed.

Yours faithfully

**Encl:** As above

**(Mohammad Ashif)**

Under Secretary to the Govt. of India

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